

**Government of India**  
**Ministry of Law & Justice**  
**INCOME TAX APPELLATE TRIBUNAL**  
**Pratishtha Bhavan, 3<sup>rd</sup> & 4<sup>th</sup> Floor,**  
**101, Maharshi Karve Marg,**  
**Mumbai-400 020.**

**F.01-Cash/2026-2027**

**Dated: 25.05.2026**

**CIRCULAR**

**Subject:** Change in the Holiday on account Id-Ul-Zuha (Bakri-Id) on 28<sup>th</sup> May, 2026(Thursday) instead of 27<sup>th</sup> May, 2026(Wednesday)- at Income Tax Appellate Tribunal, Mumbai- reg.

In the light of O.M. No. 12/3/2023-JCA dated 22.05.2026 of the Ministry of Personnel Public Grievances and Pensions Department of Personnel and Training, Pers. Policy (JCA) Section, intimating regarding change in the date of holiday on account of Id-Ul-Zuha (Bakri-Id) and in pursuance of the circular No. CGEWCC/Mum/Holiday/2026-27, dated 22.05.2026, the Central Government Employees' Welfare Co-ordination Committee, Mumbai, following the Notification No. PHD-1125/C.R.199/Japuk(29), dated 5<sup>th</sup> December, 2025 of the Government of Maharashtra, the holiday on account Id-Ul-Zuha (Bakri-Id) is changed to 28<sup>th</sup> May, 2026(Thursday) instead of 27<sup>th</sup> May, 2026(Wednesday) at Income Tax Appellate Tribunal, Mumbai.

This is issued with the approval of the Hon'ble Vice-President(Mumbai).

(sa) —  
**ASSISTANT REGISTRAR**

**Copy to:**

1. The Registrar, I.T.A.T., Mumbai.
2. Assistant Registrar, I.T.A.T., All Benches for information.
3. The Sr.PS to the Hon'ble President, I.T.A.T., Mumbai.
- ✓ 4. Computer Section, ITAT, Mumbai.
5. All Stake Holders

  
**ASSISTANT REGISTRAR**